

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT & HIGHWAYS
LOK SABHA
UNSTARRED QUESTION NO. 6426
ANSWERED ON 5th APRIL, 2018

DRIVING TRAINING CENTRE

6426. SHRI P. NAGARAJAN:
DR. C. GOPALAKRISHNAN:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether it is true that the Union Government is going to implement 'Driving Training Centre' scheme across the country and if so, the details and the salient features thereof;
- (b) whether the Union Government is extending financial assistance to State Governments to implement this scheme;
- (c) if so, the details thereof;
- (d) the total number of Driving Training Centres set up in each State, particularly in Tamil Nadu; and
- (e) the time frame fixed for implementation of the scheme?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
(SHRI MANSUKH L. MANDAVIYA)

(a) to (c) The Ministry of Road Transport & Highways has been implementing a scheme for setting up of Institute of Driving Training & Research (IDTR) since 10th Five Year Plan. Under the scheme, financial assistance is provided to States / UTs for setting up of IDTR.

Now, the Ministry of Road Transport & Highways has launched a scheme for setting up of Driving Training Centre (DTC), which is smaller to IDTR, provide quality training to commercial vehicle drivers, improve road and environment safety and strengthen overall mobility on roads. Any entity such as a State Undertaking/ NGO/ Trust/ Cooperative Society/ Vehicle Manufacturer/ Firm etc. i.e. any legal entity registered under a State or Central Government Law are eligible to apply under the scheme. Under the scheme, the Ministry of Road Transport & Highways shall provide one-time assistance to the extent of 50% of the project cost, subject to a maximum of Rs 1.00 crore, for setting up the DTC.

(d) The scheme for setting up of DTC has been launched only in February 2018, no DTC has been sanctioned so far. However, the details of Institute of Driving Training & Research (IDTR) sanctioned / set up by the Ministry of Road Transport & Highways IDTR is annexed.

(e) The scheme of setting up of DTC shall remain in operation till 31.03.2020. The project implementation period is of about one year.

ANNEXURE REFERRED TO IN REPLY TO PART (d) OF LOK SABHA UNSTARRED QUESTION NO. 6426 ANSWERED ON 05/04/2018 ASKED BY SHRI P. NAGARAJAN: DR. C. GOPALAKRISHNAN.

Details of IDTR sanctioned during 10th Five Year Plan

S. No.	Name of the State
1.	Dispur (Assam),
2.	Vijayawada (Andhra Pradesh),
3.	Bellary (Karnataka),
4.	Jassore (West Bengal),
5.	Mandi (Himachal Pradesh),
6.	Eddappal (Kerala),
7.	Sarai Kale Khan (NCT of Delhi),
8.	Dehradun (Uttarakhand),
9.	Kanpur (Uttar Pradesh),
10.	Jajpur (Odisha),
11.	Dimapur (Nagaland),
12.	Indore (Madhya Pradesh)
13.	Rohtak (Haryana).

Details of IDTR sanctioned during 11th Five Year Plan

S. No.	Name of the State
1.	Sarkaghat (Himachal Pradesh)
2.	Chhindwara (Madhya Pradesh)
3.	Rajsamand (Rajasthan)
4.	Pune (Maharashtra)
5.	Bhiwani (Haryana)
6.	Aurangabad (Bihar)
7.	Agartala (Tripura)
8.	Rae Bareilly (Uttar Pradesh)
	Total

Details of IDTR sanctioned during 12th Five Year Plan

S. No.	Name of the State
1.	Naya Raipur (Chhattisgarh)
2.	Karimnagar (Telangana)
3.	Dasri (Andhra Pradesh)
4.	Imphal (Manipur)
5.	Latur (Maharashtra)
6.	Pakyong, Sikkim
7.	Jamshedpur (Jharkhand)
	Total
